

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1796  
ANSWERED ON:03.12.2014  
REHABILITATION OF SLUM DWELLERS  
Shetty Shri Gopal Chinayya

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government plans to bring any ordinance to rehabilitate all slum dwellers prior to 1.1.2000;
- (b) if so, the action to be taken on slums which came after 1.1.2000;
- (c) whether preventive orders are imposed on the Government officers to resist mushrooming of new slums and if so, the details thereof;
- (d) whether any action has been taken against any officer for failing to control the rise in number of slums; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a) : No, Madam.
- (b) : Does not arise.
- (c) to (e) : The issue of housing and slum falls in the domain of the State Government and ULBs. Government of India in its advisory through various fora has requested State Governments to take steps to prevent mushrooming of new slums.